

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

Consequent upon transfer/posting order Nos. 33/G-I/Gaz.IA/DHC/2022 dated 16.11.2022 of Hon'ble High Court of Delhi, New Delhi and in partial modification of this office earlier order no. Judl.II/F.102/South/Saket/2022/28185-28219 dated 22.09.2022 and in exercise of powers vested in the undersigned, the following Link Roster is issued in respect of courts of South District/ Sessions Divisions /Motor Accident Claim Tribunal as well as of Senior Civil Judge/Civil Judges as specified herein-below with immediate effect:-

**Table A. Civil Courts {Commercial Court}**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1.	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01	Sh. Sanjeev Aggarwal, District Judge (Commercial Court)-03
2.	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01	Sh. Sanjeev Aggarwal, District Judge (Commercial Court)-03	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02
3.	Sh. Sanjeev Aggarwal, District Judge (Commercial Court)-03	Sh. Vinay Kumar Khanna, District Judge (Commercial Court)-02	Sh. Prem Kumar Barthwal, District Judge (Commercial Court)-01

**Table B. Civil Courts {ADJs & PO MACT}**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officers
1.	Sh. Atul Kumar Garg, PO MACT	Ms. Purva Sareen, ADJ-01	Sh. Dinesh Kumar, ADJ-02	Ms. Gurmohina Kaur, ADJ-03	Dr. Hardeep Kaur, ADJ-04	Sh. Chander Jit Singh, ADJ-05
2.	Ms. Purva Sareen, ADJ-01	Sh. Dinesh Kumar, ADJ-02	Ms. Gurmohina Kaur, ADJ-03	Dr. Hardeep Kaur, ADJ-04	Sh. Chander Jit Singh, ADJ-05	Sh. Atul Kumar Garg, PO MACT
3.	Sh. Dinesh Kumar, ADJ-02	Ms. Gurmohina Kaur, ADJ-03	Dr. Hardeep Kaur, ADJ-04	Sh. Chander Jit Singh, ADJ-05	Sh. Atul Kumar Garg, PO MACT	Ms. Purva Sareen, ADJ-01
4.	Ms. Gurmohina Kaur, ADJ-03	Dr. Hardeep Kaur, ADJ-04	Sh. Chander Jit Singh, ADJ-05	Sh. Atul Kumar Garg, PO MACT	Ms. Purva Sareen, ADJ-01	Sh. Dinesh Kumar, ADJ-02
5.	Dr. Hardeep Kaur, ADJ-04	Sh. Chander Jit Singh, ADJ-05	Sh. Atul Kumar Garg, PO MACT	Ms. Purva Sareen, ADJ-01	Sh. Dinesh Kumar, ADJ-02	Ms. Gurmohina Kaur, ADJ-03
6.	Sh. Chander Jit Singh, ADJ-05	Sh. Atul Kumar Garg, PO MACT	Ms. Purva Sareen, ADJ-01	Sh. Dinesh Kumar, ADJ-02	Ms. Gurmohina Kaur, ADJ-03	Dr. Hardeep Kaur, ADJ-04

**Table C. Criminal Courts {ASJ (POCSO)/ASJ (FTSC) (POCSO)/ ASJ (SFTC):**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer
1	Sh. Amit Bansal, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)
2	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	Sh. Amit Bansal, ASJ-01 (POCSO)
3	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	Sh. Amit Bansal, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)
4	Ms. Neha, ASJ (SFTC)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	Sh. Amit Bansal, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)

Table D. Criminal Courts {ASJ /ASJ (FTC)/ ASJ (NDPS)/ASJ (Electricity)}:

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officer	6 <sup>th</sup> Link Judicial Officer	7 <sup>th</sup> Link Judicial Officer	8 <sup>th</sup> Link Judicial Officer
1	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)
2	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03
3	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02
4	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05
5	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06
6	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07
7	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
8	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02
9	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)

**Table E. Civil Courts {SCJ/ASCJ/ACJ/RC/ARC/CJs}**

Sl No	Name of Judicial Officers	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer
1.	Sh. Santosh Kumar Singh, SCJ/RC	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Rajat Goyal, ASCJ/JSCC/GJ	Ms. Neha Sharma, CJ-01	Ms. Neetu Nagar, CJ-02
2.	Ms. Neha Priya, ACJ/CCJ/ARC	Sh. Santosh Kumar Singh, SCJ/RC	Ms. Neha Sharma, CJ-01	Ms. Rajat Goyal, ASCJ/JSCC/GJ	Ms. Neetu Nagar, CJ-02
3.	Ms. Rajat Goyal, ASCJ/JSCC/GJ	Ms. Neha Sharma, CJ-01	Ms. Neetu Nagar, CJ-02	Sh. Santosh Kumar Singh, SCJ/RC	Ms. Neha Priya, ACJ/CCJ/ARC
4.	Ms. Neha Sharma, CJ-01	Ms. Neetu Nagar, CJ-02	Sh. Santosh Kumar Singh, SCJ/RC	Ms. Neha Priya, ACJ/CCJ/ARC	Ms. Rajat Goyal, ASCJ/JSCC/GJ
5.	Ms. Neetu Nagar, CJ-02	Ms. Rajat Goyal, ASCJ/JSCC/GJ	Ms. Neha Priya, ACJ/CCJ/ARC	Sh. Santosh Kumar Singh, SCJ/RC	Ms. Neha Sharma, CJ-01

**Notes:-**

1. Whenever any of the judicial officers mentioned in Tables A, B, C, D & E given above is on leave or unavailable due to any reason, urgent matter, if any, pertaining to his/her court shall be placed for action in accordance with law before the judicial officer whose name is mentioned against his/her name in the opposite column(s), to be called the link judicial officer(s).
2. In the absence or non-availability of the undersigned on account of leave or urgent administrative pre-occupation, the administrative work of the office of the undersigned and urgent matters of the court of undersigned shall be looked after by such senior-most officer of the Delhi Higher Judicial Service which includes Principal Judge/Judge Family Courts available on duty in this District.

  
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2022/ 33891-33931

New Delhi, Dated: 19/11/2022

**Copy forwarded for information & necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In-charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
11. Notice Board (through Caretaker)
12. For uploading on LAYERS
13. Guard File.

  
Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi